

**GOVERNMENT OF INDIA**  
**MINISTRY OF YOUTH AFFAIRS AND SPORTS**  
**RAJYA SABHA**  
**QUESTION NO 10.03.2011**  
**ANSWERED ON**  
**SPORTS POLICY TO CHECK CORRUPTION**

1703

SHRI RAMDAS AGARWAL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

(a) whether it is a fact that Commonwealth Games, 2010 (CWG) scam has tarnished the image of our country;

(b) if so, how many officials (Department-wis

(e) were involved in scams and charge-sheeted by Central Bureau of Investigation (CBI) till date;

(c) the progress made by CBI (Department-wis

(e) in each case till date; and

(d) the concrete steps taken by Government to check the corruption in future at national level indicating whether any Sports Policy formulated so far in this regard?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS

(SHRI AJAY MAKEN)

(a) to (c) The country delivered a very successful world-class Commonwealth Games and had grand and rich Opening and Closing Ceremonies, appreciated by Sports dignitaries all over the world. Some cases of corruption and irregularities have, however, been reported. The Central Bureau of Investigation (CBI) has so far registered six cases pertaining to corruption/irregularities in Commonwealth Games 2010 Delhi (CWG -D 2010). These cases are under investigation by the CBI.

(d) Government has appointed a High Level Committee under the chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into issues relating to the organizing and conduct of the Commonwealth Games, 2010 and lessons to be learnt for the future. Final Report of this Committee is likely to be submitted to the Government by 31.3.2011.